

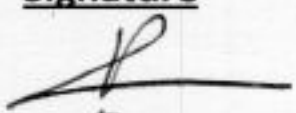

Allahabad Bench

CP No. (IB) 385/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2020

NAME OF THE COMPANY: Dr. Vineet Kishore Saxena V/s M/s Anand Nirog Dham Hospital Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Namman Rajvanshi	A.M.	Operative Cr.	
2.	Rohan Gupta	Adv	Resp	

Sh. Namman Rajvanshi, Advocate for the petitioner/operational creditor and Sh. Rohan Gupta, Advocate for the respondent/corporate debtor are present.

Learned counsel appearing for the petitioner seeks time to file rejoinder affidavit. Prayer is allowed. Three weeks time is granted for filing the rejoinder affidavit.

Accordingly, put up on 27.03.2020, as prayed.

Dated: 19.02.2020

S D

(Justice Rajesh Dayal Khare)
MEMBER (J)